MINISTRY OF MINORITY AFFAIRS
NOTIFICATION
New Delhi, the 20th October, 2017

S.O. 3396(E).—In exercise of the powers conferred by sub-section (1) of Section 3 read with Sections 3(2), 4(1) and 4(4) of the National Commission for Minorities Act, 1992 (19 of 1992) as amended vide the National Commission for Minorities (Amendment) Act, 1995 (44 of 1995), the Central Government hereby nominates Shri Manjit Singh Rai, as Member of the said Commission for a period of three years from the date of assumption of office by him.

[No. 1-19/2015-NCM (Pt.)]
K. C. SAMRIA, Jt. Secy.